

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.10.2022 (TUESDAY)

COURT-IV

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 985 of 2022 & I.A. No. 3475 of 2022	Imax Infrastructure Pvt. Ltd. Vs. Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. & Ors.  <b>With</b>	Manisha Pandey	Abhijeet Sinha Sidhartha Sharma Arjun Asthana-R1 Sandeep Bajaj Jitendra Patnaik
2.	Comp. App. (AT) (Ins) No. 1210 of 2022 & I.A. No. 3671 of 2022	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Manisha Pandey	

### **For Admission (After Notice)**

3.	Comp. App. (AT) (Ins) No. 1097 of 2021	Sajan Kumar Satish Kumar Vs. Archon Powerinfra India Pvt. Ltd.	Subodh Kumar	Henna George Arjun Sheth Rajiv Chawla
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### **For Hearing**

4.	Comp. App. (AT) (Ins) No. 315 of 2021 & I.A. No. 753, 754 & 755 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
5.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
6.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2208 & 2190 of 2021	State Bank of India Vs. Venugopal Dhoot & Ors.  <b>With</b>	Bishwajit Dubey	Jash Shah-R7 to R9
7.	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.  <b>With</b>	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3

8.	Comp. App. (AT) (Ins) No. 639 of 2020	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors  <b>With.</b>	Dheeraj Nair	Kritika Nagpal-R1
9.	Comp. App. (AT) (Ins) No. 640 of 2020	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla-R3 Prafful Goyal-R8
10.	Comp. App. (AT) (Ins) No. 1015 of 2021	Vijay Kumar Gupta Vs. Canara Bank	Kushal Bansal	PBA Srinivasan Parth Tandon
11.	Comp. App. (AT) (Ins) No. 676 of 2022	Ajay Singal Vs. Gaurav Katiyar Interim Resolution Professional of GRJ Distributers and Developers Pvt. Ltd. & Ors.	Sandeep Bhuraria	Rishabh Jain Gaurav Katiyar Piyush Singh-R2 to R47

**03:00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Orders**

12.	I.A. No. 3615 of 2022 in Comp. App. (AT) (Ins) No. 640 of 2022	SREI Equipment Finance Ltd. Vs. Uday Narayan Mitra IRP of ARSS Infrastructure Projects Ltd.	Aditya Kanodia	Sahasransu Sourav
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**For Hearing**

13.	Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 2730, 2731, 2732 of 2021 & 1358 of 2022 <b>(PH)</b>	Bank of India Vs. Naresh Seth  <b>With</b>	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi
14.	Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 2735, 2736, 2737 of 2021 & 1359, 1389 of 2022 <b>(PH)</b>	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi
15.	Comp. App. (AT) No. 162 of 2022 & I.A. No. 3749 of 2022 <b>(PH)</b>	Hotel and Restaurant Association of (Western India) & Anr. Vs. Hotel and Restaurant Federation Association of Eastern India & Ors.  <b>With</b>	Ranjeeta Rohatgi	Shubham Kulshreshtha Kaustub H Singh-R1 to R11

<b>16.</b>	Comp. App. (AT) No. 166 of 2022  <b>(PH)</b>	Hotel and Restaurant Association of Northern India & Anr. Vs. Hotel and Restaurant Association of Eastern India & Ors.	Talha Abdul Rahman	Shubham Kulshreshtha Kaustubh Singh- R1 to R11
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**